THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION 14th February, 2018

No. HCM/E-43/2016-Estt./Pt.-I/Vol.-IVB/ 495 It is hereby notified that the opening of financial bid for tender No. HCM/E-43/2016-Estt./Pt.-I/Vol.-IVB, for procurement of UPS for the Sub-ordinate Courts and MJA in Manipur State Judiciary under Phase-II of eCourts project will be on **Friday the 16**th **February, 2018 at 12:00 hrs.**

(Yumkham Rother) Central Project Coordinator